

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NIKUNJ BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Payal Saha, Advocate] for the Financial creditor
Mr. Saurav Jain, Adv.] For resolution professional
Mr. Anuj Singh, Adv.] for the Personal Guarantor
Ms. T. Luhariwala, Adv.
Ms. S. Chowdhury, Adv.

**Item no 106
Saurav Jain, Adv
For resolution professional**

ORDER

1. Learned Counsel for the parties present.
2. Let the Reply Affidavit be uploaded in the e-filing portal within a period of one week.
3. List this matter thereafter **on 21.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

MJ